

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

CORAM:

**PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2019.**

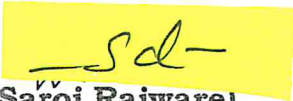
**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. Ministry of Corporate
Affairs and Ors.**

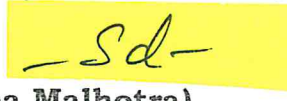
SECTION OF THE COMPANIES ACT: 633(2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present:	Advocate for the Petitioner		
		Mr. Manik Dogra, Mr. Dhrov Pande, Advocates for the Respondent		

ORDER

Request for adjournment has been made on ground that the date is yet to be finalized for valuation. At request adjourned to 14th November, 2019.


(Saroj Rajware)
Member (T)


(Ina Malhotra)
Member (J)